

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-55/2020**

Farid Veljee

...Petitioner.

Vs

Corporation of the City of Panaji & ors.

...Respondents.

Shri A. Nachinolkar, Advocate for the petitioner.

Shri A. Bhobe, Advocate for the respondent no.4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:1<sup>st</sup> December 2020.**

P.C.

Post the matter on 22.12.2020.

**DAMA SESHADRI NAIDU, J.**

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